

TRADE MARKS REGISTRY, KOLKATA**OPPOSITION HEARING BOARD FROM 01/11/2022 TO 15/11/2022
FOR THE MONTH OF NOVEMBER, 2022****Date: 01/11/2022**

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	806874	1892757	BISWAJIT SARKAR, ADVOCATE vs L.R. SWAMI CO
2	844513	1976026	BISWAJIT SARKAR, ADVOCATE vs DELHI REGISTRATION SERVICES
3	196018	1117523	SHUKLA TRADE MARK COMPANY vs TAJ TRADE MARK AGENCY
4	796203	1966326	BISWAJIT SARKAR, ADVOCATE vs SUSHANT M. SINGH & ASSOCIATES
5	710133	1136499	DASWANI AND DASWANI vs S. MAJUMDAR & CO
6	173181	1112485	D. P. AHUJA & CO. vs W.S. KANE & CO
7	224410	1134824	D. SEN & CO vs Y.J. TRIVEDI & CO.
8	172398	1160726	KOLKATA TRADE MARK SERVICE vs INDIAN TRADE MARKS CO.
9	206793	1152890	DASWANI & DASWANI vs D.P. AHUJA & CO
10	250372	1079429	D.P. AHUJA & CO vs TRADESAFE
11	215099	1319035	C.J. ASSOCIATES vs ANAND AND ANAND.
12	908866	3015193	DASWANI & DASWANI. Vs C. J. ASSOCIATES.
13	875641	3165683	BISWAJIT SARKAR, ADVOCATE. Vs ADITYA & ASSOCIATES

14	903805	3262576	ANJAN SEN & ASSOCIATES vs Y. J. TRIVEDI & CO.
15	912177	3353224	BUREAU OF PATENTS AND TRADE MARKS vs GALPHA LABORATORIES LIMITED
16	906780	3084481	L.S. DAVAR & CO. Vs W. S. KANE & CO.
17	913544	3153140	SKYLINE. Vs BANSAL & COMPANY
18	878391	3353213	BUREAU OF PATENTS AND TRADE MARKS VS SUN PHARMA LABORATORIES LIMITED
19	917365	3280485	CHANDRAKANT KUSHWAHA VS TRADE MARK REGISTRATION BUREAU.
20	910810	3041399	IPR HOUSE.COM VS G V S JAGANNADHA RAO
21	214664	1325561	ABHIJIT BHATTACHARYA,ADVOCATE vs D.P. AHUJA & CO
22	250920	1392460	CHADHA AND CHADHA vs K & S PARTNERS
23	240348	1352307	EAST INDIA PHARMACEUTICAL WORKS LTD. Vs KAN AND KRISHME
24	883881	3346953	IPR HOUSE.COM vs Khaitan & Co.
25	886290	3458678	PREETPAL SINGH ADV vs M/S. V.A. ASSOCIATES
26	201473	1277260	LALL AND SETHI vs R.K. DEWAN & CO.
27	208899	1201949	SHUKLA TRADE MARK COMPANY, vs O.P. SHARMA BROTHERS
28	912792	3076605	D. SEN & CO. Vs MANCHANDA ASSOCIATES.
29	917252	3224489	SHEIKH ABUL HAYAT, ADVOCATE vs ASHOKA LAW ASSOCIATES

30	868694	3150043	GLOW WELL vs P S DAVAR
Date: 02/11/2022			
S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	845627	2400541	SANCHALITA SARKAR vs MAHTTA & CO
2	896749	2999327	NADAR VENNILA vs L.S DAVAR & CO.
3	880100	3288477	L.S. DAVAR & CO. vs MANOJ G. MENDA, ADVOCATE.
4	218996	1290371	SENGUPTA & ASSOCIATES vs S.MAJUMDAR AND CO
5	732513	1324947	SHUKLA TRADE MARK COMPANY vs LALL LAHIRI & SALHOTRA
6	890368	3041598	L.S. DAVAR & CO. VS S. MAJUMDAR & CO.
7	247015	1385018	DASWANI & DASWANI VS Y.J.TRIVEDI & COMPANY
8	779214	1914830	TRADE MARK REGISTRATION BUREAU. Vs FATECHAND C. SHAH & CO.
9	223491	829096	TRADE MARK REGISTRATION BUREAU vs FATEHCHAND C. SHAH
10	717888	1371856	DASWANI & DASWANI vs ANAND AND ANAND
11	789262	2047429	TRADE MARK REGISTRATION BUREAU. vs FATECHAND C. SHAH & CO.
12	789263	789263	TRADE MARK REGISTRATION BUREAU. vs FATECHAND C. SHAH & CO.
13	824386	2113643	TRADE MARK REGISTRATION BUREAU. Vs FATEHCHAND C. SHAH & CO.

14	782794	1921096	TRADE MARK REGISTRATION BUREAU. vs FATECHAND C. SHAH & CO.
15	199051	1289454	C.J. ASSOCIATES vs D. SEN & CO
16	782793	1921095	TRADE MARK REGISTRATION BUREAU. vs FATECHAND C. SHAH & CO.
17	748268	1703024	TRADE MARK REGISTRATION BUREAU. vs FATECHAND C. SHAH & CO.
18	895172	2572953	IDEAL TRADE MARK SERVICES. Vs W. S. KANE & CO.
19	845109	2300083	LALL & SETHI vs ALTACIT GLOBAL
20	864177	3017524	IDEAL TRADE MARK SERVICES. Vs M/S. V.A. ASSOCIATES
21	812058	2289033	SHUKLA TRADE MARK COMPANY. Vs V. GOPALAKRISHNA,ADVOCATE
22	867217	3024326	CHANDRAKANT KUSHWAHA vs CHAKRABORTY & ASSOCIATES
23	914926	3090624	KOLKATA TRADE MARK SERVICE vs Khaitan & Co.
24	910923	3087385	MITRA & ASSOCIATES vs SAIKRISHNA & ASSOCIATES
25	820118	2538509	S. MAJUMDAR & CO. vs LALL LAHIRI & SALHOTRA
26	847297	2462772	DASWANI & DASWANI. Vs ASHOKA TRADE MARKS CO.
27	723089	1483119	TRADE MARK REGISTRATION BUREAU. Vs CHADHA AND CHADHA
28	865089	2813575	S. MAJUMDAR & CO. vs J.M.J. ADVERTISING & MARKETING PVT LTD
29	228558	1347203	SHUKLA TRADE MARK COMPANY vs ALKEM LABORATORIES LTD.

30	723370	1360206	CLARION T.V. PVT LTD vs DE PENNING & DE PENNING.
31	717375	1440858	L.S. DAVAR & CO. vs ARJUN T. BHAGAT & CO.
32	915139	3191797	DMS vs S. MAJUMDAR & CO.
33	903911	3532444	PREETPAL SINGH ADV vs DASWANI & DASWANI
34	901977	3521620	GLOW WELL vs M.M.ASSOCIATES
35	724795	1485842	C. J. ASSOCIATES vs KARNI TRADE MARKS

Date: 03/11/2022

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	255336	1312612	DASWANI & DASWANI vs R.K. DEWAN & COMPANY
2	711455	1400943	SHUKLA TRADE MARK COMPANY vs TRADE MARK REGISTRATION BUREAU
3	218598	1342859	S. MAJUMDAR & CO. vs DELHI REGISTRATION SERVICE
4	714288	1485903	KHARAGPUR TRADE MARK BUREAU vs D. SEN & CO.
5	875745	3141411	DASWANI & DASWANI vs ANAND AND ANAND
6	218308	1288063	S.MAJUMDAR & CO. vs RAO & RAO
7	246259	1362714	S. MAJUMDAR & CO vs REMFREY & SAGAR
8	200210	1282144	KOLKATA TRADE MARK SERVICE vs C.J. ASSOCIATES

9	223259	1298934	TRADE MARK REGISTRATION BUREAU vs SRI SAPTHAGIRI POLYMERS
10	222708	1288063	S.MAJUMDAR vs D. SEN & CO
11	911740	3615458	IPR HOUSE.COM vs RAJEEV JAIN
12	80928	2119658	S. MAJUMDAR & CO. vs UNITED OVERSEAS TRADE MARK CO.
13	718505	1490068	D. SEN & CO. vs ANAND AND ANAND.
14	171276	1051734	TRADE MARK REGISTRATION BUREAU vs D. SEN & CO
15	727458	1420368	D. SEN & CO. Vs G.V.S. JAGANNADHA RAO,ADVOCATE
16	713092	1415195	DASWANI & DASWANI. Vs TRADE MARK REGISTRATION BUREAU.
17	720596	1496350	SHOIB ANSARI vs ABDUL MAJID
18	712913	1416120	SHUKLA TRADE MARK COMPANY. Vs CHAKRABORTY & ASSOCIATES
19	172072	1027366	S. MAJUMDAR & CO vs ANAND & ANAND
20	262953	1027331	S. MAJUMDAR & CO. vs B.N. POOJARI
21	731903	1045417	MUNNA KUMAR vs TRADE MARK REGISTRATION BUREAU.
22	206909	1044813	S. MAJUMDAR & CO. vs POLYCON INDUSTRIES PVT.LTD.
23	226292	1061933	S.MAJUMDAR & CO. vs ANAND AND ANAND
24	209403	1027279	S.MAJUMDAR & CO. vs REMFY & SAGAR

25	252246	1321218	S. MAJUMDAR & CO vs DASWANI & DASWANI
26	714356	1305746	DASWANI & DASWANI. Vs DASWANI & DASWANI.
27	262799	1008637	PATAKA BIRI MFG. COMPANY LTD. Vs SALAMATRAI MADHYANI
28	713430	1317100	PRADIP KUMAR PAHARI vs TAJ TRADE MARK PVT. LTD.
29	199052	1289457	C.J.ASSOCIATES vs D. SEN & CO.
30	713503	1297101	DASWANI & DASWANI vs ACTIVE REGISTRATION SERVICE.

Date: 07/11/2022

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	713084	1285119	LALL & SETHI vs R.K.DEWAN & CO.
2	201816	1263684	DASWANI & DASWANI vs DEPENNING & DEPENNING
3	236403	1299257	DASWANI & DASWANI vs D.P. AHUJA & CO
4	714706	1419690	SHUKLA TRADE MARK COMPANY vs COMPANY SECRETARY
5	743864	1591928	DE PENNING & DE PENNING vs CHANDRAKANT M JOSHI
6	163089	1043470	GIRISH PRASAD CHOUDHURY (Proprietor) vs PRINCEPS PHARMS. PVT. LTD. (Opponent)
7	859489	3119855	DASWANI & DASWANI. Vs KAYSER AND COMPANY.

8	716349	1414387	DE PENNING & DE PENNING vs DE PENNING & DE PENNING
9	713873	1293929	D. SEN & CO. vs ARJUN T. BHAGAT & CO.
10	257854	1295867	D.P. AHUJA & CO vs MADAMSER & CO
11	831435	2433243	D. SEN & CO. vs CHARAK PHARMA PVT LTD.
12	875742	3141408	DASWANI & DASWANI. Vs ANAND AND ANAND.
13	872743	3115409	S. MAJUMDAR & CO. vs R.K. DEWAN & CO.
14	814874	1838471	DASWANI & DASWANI. Vs HIRAL C. JOSHI
15	236857	1276900	S.MAJUMDAR vs G. RAMJI
16	202826	1193404	A. SHUNGLU & CO. Vs SHUKLA TRADE MARK COMPANY.
17	906671	3536173	MITRA & ASSOCIATES vs DEPENNING & DEPENNING
18	879993	3318670	GLOW WELL vs VISHESH AND ASSOCIATES
19	755300	1696939	D. SEN & CO. vs RAHUL CHAUDHRY & PARTNERS
20	806312	2327496	SHUKLA TRADE MARK COMPANY. Vs SUN PHARMA LABORATORIES LIMITED
21	833869	2419004	D.P. AHUJA & CO vs G.S. RIJHWANI & CO.
22	1289583	197125	D.P.AHUJA & CO. vs ARORA REGISTRATION SERVICE, KHARAGPUR TRADE MARK BUREAU.
23	714341	1476663	Vs DE PENNING & DE PENNING.

24	201726	1275319	KOLKATA TRADE MARK SERVICE vs SHUKLA TRADE MARK COMPANY
25	889410	3454088	ANIRUDDHA MAITRA, ADVOCATE vs S.S. RANA & CO.
26	797190	1735833	D. P. AHUJA & CO. vs MAHTTA & CO.
27	714950	1497574	L.S.DAVAR & CO. vs D. SEN & CO.
28	195400	1234743	S. MAJUMDAR & CO. Vs SHUKLA TRADE MARK CO.
29	260144	1202123	S.MAJUMDAR & CO. vs KOLKATA TRADE MARK SERVICE
30	260145	1202133	S. MAJUMDAR & CO. vs KOLKATA TRADE MARK SERVICE

Date: 09/11/2022

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	717853	1484524	KOLKATA TRADE MARK SERVICE vs Y. J. TRIVEDI & CO.
2	719264	1462790	SKYLINE vs Y. J. TRIVEDI & CO.
3	202493	1270240	KOLKATA TRADE MARK SERVICE vs USHA CHANDRASEKHAR
4	205225	1265307	DASWANI AND DASWANI vs VISHESH & ASSOCIATES
5	202496	1276095	SHUKLA TRADE MARK COMPANY vs CADILA PHARMACEUTICALS LTD
6	724555	1475948	D. SEN & CO vs KRISHNA & SAURASTRI
7	834434	2545071	KOLKATA TRADE MARK SERVICE vs TRADE MARK REGISTRATION BUREAU

8	830263	2426074	KOLKATA TRADE MARK SERVICE vs DELHI REGISTRATION SERVICES
9	240145	1313892	DASWANI & DASWANI vs ANAND AND ANAND
10	200395	1283819	C.J.ASSOCIATES vs DEPENNING & DEPENNING
11	200056	1219929	D.P.AHUJA & CO vs VISHESH & ASSOCIATES
12	244217	1368680	C.J. ASSOCIATES vs WORLDWIDE REGISTRATION BUREAU
13	261268	1177182	C. J. ASSOCIATES. Vs H K ACHARYA AND COMPANY
14	818364	2098086	JP TRADE MARK SERVICES vs M. P. MIRCHANDANI & CO.
15	847825	2538369	S. MAJUMDAR & CO. vs TRADE MARK REGISTRATION BUREAU.
16	202483	1240185	KOLKATA TRADE MARK SERVICE vs USHA A. CHANDRASEKHAR,ADVOCATE TRADE MARK REGISTRATION BUREAU.
17	719221	1249786	Vs PURI TRADE MARK CO.
18	1038535	2795030	IDEAL TRADE MARK SERVICES. Vs DELHI REGISTRATION SERVICE
19	955847	3810398	IDEAL TRADE MARK SERVICES. Vs DELHI REGISTRATION SERVICES
20	1038534	2864381	IDEAL TRADE MARK SERVICES. Vs DELHI REGISTRATION SERVICE
21	739399	1609945	DELHI REGISTRATION SERVICES vs S. MAJUMDAR & CO.
22	711425	1400911	L.S. DAVAR & CO. vs CHANDRAKANT M JOSHI
23	718958	1462790	SKYLINE. Vs Y. J. TRIVEDI & CO.

24	735732	1462792	SKYLINE vs B.K. GUPTA
25	851654	2837003	TRADE MARK REGISTRATION BUREAU. Vs FATEHCHAND C. SHAH & CO.
26	888045	2706590	IDEAL TRADE MARK SERVICES. Vs JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
27	832728	2480293	CHAKRABORTY & ASSOCIATES vs MAHTTA & CO.
28	128483	1027258	S.MAJUMDAR & CO., vs REMFY & SAGAR
29	217838	993212	DEPENNING & DEPENNING vs GLENMARK PHARMACEUTICALS LTD.
30	172740	988604	INTTL ADVOCARE. Vs SHALIMAR CHEMICAL WORKS LTD.
31	713700	1355544	E. S. GODFREY & SON. Vs DELHI REGISTRATION SERVICES
32	257094	1354046	D.P.AHUJA & CO. Vs MADAMSER & CO.

Date: 10/11/2022

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	747005	1717288	GOODWILL REGISTRATION SERVICE vs SHUKLA TRADE MARK COMPANY
2	903828	3529227	GARGI SEN vs GIRISH MOHANLAL CHAWLA
3	842913	2721412	K.K.MODAK , ADVOCATE vs MR. SHAILESH RATHI
4	202787	1270151	SHUKLA TRADE MARK COMPANY vs INTTL ADVOCARE

5	712374	1401049	NATIONAL TRADE & TECHNO vs NATIONAL TRADE & TECHNO
6	257853	1295865	D.P. AHUJA & CO vs MADAMSER & CO
7	255429	1194521	GREAT TRADE MARK BUREAU vs ANKIT FOOD PRODUCTS (Opponent)
8	713288	1426104	D. P. AHUJA & CO. vs TRADE MARK PROTEC COMPANY.
9	236325	1363190	KHAITAN & CO vs ANAND & ANAND
10	733791	1079426	D. P. AHUJA & CO vs AJANTA INDIA LIMITED
11	772964	1875942	SHUKLA TRADE MARK COMPANY vs M. P. MIRCHANDANI & CO.
12	754692	1761832	SHUKLA TRADE MARK COMPANY vs ARJUN T. BHAGAT & CO.
13	715684	1440517	PAWAN KUMAR MAHESHWARI, ADVOCATE vs W. S. KANE & CO.
14	713236	1419652	S. MAJUMDAR & CO. vs MADAMSER & CO.
15	714026	1440699	DASWANI & DASWANI. Vs S. MAJUMDAR & CO.
16	721256	1499788	TRADE MARK REGISTRATION BUREAU. Vs Y. J. TRIVEDI & CO.
17	719848	1475056	SHUKLA TRADE MARK COMPANY. Vs DELHI REGISTRATION SERVICES
18	716049	1481105	S. MAJUMDAR & CO. vs M. P. MIRCHANDANI & CO.
19	716119	1467468	UNITED LEGAL SERVICES, vs S. MAJUMDAR & CO.
20	714949	1497574	L.S.DAVAR & CO. vs D. SEN & CO.

21	728377	1468000	D. P. AHUJA & CO. vs Y. J. TRIVEDI & CO.
22	722123	1016160	D.SEN & CO. Vs DELHI REGISTRATION SERVICE
23	169412	1044812	S.MAJUMDAR & CO., vs R.K.DEWAN & CO.
24	263487	1021748	MAYUR PLY INDUSTRIES PVT. LTD. Vs S.SINGH & ASSOCIATES
25	262762	1008637	PATAKA BIRI MFG. COMPANY LTD. Vs SADAT KALEEM BHATTI
26	715683	1440516	PAWAN KUMAR MAHESHWARI, ADVOCATE vs W. S. KANE & CO.
27	719846	1419808	HIRAL C. JOSHI. Vs DELHI REGISTRATION SERVICES
28	714292	1495612	D. SEN & CO. vs RENE IMPEX PVT.LTD.
29	714612	1448064	S. MAJUMDAR & CO. Vs DE PENNING & DE PENNING.
30	723880	1495942	L.S. DAVAR & CO. vs R.K. DEWAN & CO.
31	207638	1213121	S.MAJUMDAR & CO. vs D.P. AHUJA & CO
32	203774	1204805	D. SEN & CO vs ANAND AND ANAND.

Date: 14/11/2022

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	247501	1326212	S.S. DATTA & ASSOCIATES vs ASHOKA & CO.
2	209254	1328595	C.J. ASSOCIATES vs MAHTTA & CO

3	198303	1280886	RNA, IP ATTORNEYS vs MADAMSER & CO.
4	815001	2341872	SKYLINE vs GREAT TRADE MARK BUREAU
5	255264	1391162	S.MAJUMDAR & CO vs R.K.DEWAN & CO
6	724569	1367232	ROHIT KUMAR UPPAL vs ANAND AND ANAND
7	246951	1383406	SHUKLA TRADE MARK CO vs K&S PARTNERS
8	762828	1584419	GOODWILL REGISTRATION SERVICE vs V. RAVI, ADVOCATE
9	717845	1437888	L.S. DAVAR & CO vs M. P. MIRCHANDANI & CO
10	203960	1300370	KOLKATA TRADE MARK SERVICE vs DELHI REGISTRATION SERVICE
11	209962	1327446	C.J. ASSOCIATES vs D.SEN & CO
12	827464	2311685	BISWAJIT SARKAR, ADVOCATE vs LALJI ADVOCATES
13	717827	1484525	KOLKATA TRADE MARK SERVICE. Vs Y. J. TRIVEDI & CO.
14	714621	1515812	S. MAJUMDAR & CO. vs UNITED LEGAL SERVICES
15	719276	1424680	SOCIEDAD TEXTIL LONIA, S.A. vs PAUL GARMENTS
16	714945	1421995	SHUKLA TRADE MARK COMPANY. Vs D. SEN & CO.
17	713390	1451207	D.P. AHUJA & CO. Vs MADAMSER & CO.
18	715660	1440506	SAMIR KUMAR DAN, ADVOCATE vs R.K. DEWAN & CO.

19	725624	1512704	S. MAJUMDAR & CO. vs THE ACME COMPANY
20	719863	1512683	S. MAJUMDAR & CO. vs THE ACME COMPANY
21	720595	1454998	TRADE MARK REGISTRATION BUREAU. Vs TRADE MARK PROTEC COMPANY.
22	729816	1499521	D. SEN & CO. vs DELHI REGISTRATION SERVICES
23	713172	1477121	LALJI TRADE MARK CO. vs SHARP TRADE MARK CO.
24	723599	1481142	L.S. DAVAR & CO. vs USHA A. CHANDRASEKHAR.
25	722196	1499711	L.S.DAVAR & CO vs LALL & SETHI,
26	724139	1468612	D. P. AHUJA & CO. vs WORLDWIDE REGISTRATION BUREAU.
27	715986	1465797	DASWANI & DASWANI. Vs SHUKLA TRADE MARK COMPANY.
28	715072	1419728	PARKASH PACKERS & MOVERS PRIVATE LIMITED vs MANOJ G. MENDA, ADVOCATE.
29	717376	1474454	LALL LAHIRI & SALHOTRA vs ARJUN T. BHAGAT & CO.
30	717985	1419690	SHUKLA TRADE MARK COMPANY. Vs ANAND AND ANAND.
31	716185	1479722	TRADE MARK REGISTRATION BUREAU. Vs R.K. DEWAN & CO.
32	718147	1410830	D. SEN & CO. vs D. P. AHUJA & CO.
Date: 15/11/2022			

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	716631	1416301	SKYLINE vs MANGLA REGISTRATION SERVICE
2	712984	1416185	KOLKATA TRADE MARK SERVICE vs V.VEERARAGHAVAN, ADVOCATE
3	716045	1450050	D. P. AHUJA & CO. vs MAKHIIJA & ASSOCIATES
4	732773	1481734	SHUKLA TRADE MARK COMPANY vs DELHI REGISTRATION SERVICES
5	715572	1474832	DASWANI & DASWANI vs MOHAN ASSOCIATES
6	716352	1462605	D. P. AHUJA & CO vs WORLDWIDE REGISTRATION BUREAU
7	718997	1493685	D. SEN & CO vs V. A. ASSOCIATES
8	718995	1417690	S.MAJUMDAR & CO vs UNITED LEGAL SERVICES
9	721147	1446550	A.K. GANDHI, ADVOCATE vs MANMOHAN SINGH & ASSOCIATES
10	715247	1417690	S.MAJUMDAR & CO. vs ARJUN T. BHAGAT & CO.
11	715791	1490645	D. SEN & CO. vs K & S PARTNERS
12	723873	1483141	TRADE MARK REGISTRATION BUREAU vs LOYAL REGISTRATION SERVICES
13	718144	1463185	KOLKATA TRADE MARK SERVICE. Vs INDIA LAW SERVICES, ADVOCATES & LEGAL CONSULTANTS
14	716629	1442219	E. S. GODFREY & SON. Vs SOONGACHI TEA INDUSTRIES PVT. LTD.
15	723532	1482513	SHUKLA TRADE MARK COMPANY. Vs REMFREY & SAGAR

16	719265	1462793	SKYLINE. Vs Y.J.TRIVEDI & COMPANY
17	716194	1467454	UNITED LEGAL SERVICES vs S.MAJUMDAR & CO.
18	727012	1501690	TRADE MARK REGISTRATION BUREAU. Vs USHA KHURANA, ADVOCATE
19	723476	1500160	D. P. AHUJA & CO. Vs R.K. DEWAN & CO.
20	742680	1473804	ANIRUDDHA MAITRA, ADVOCATE. Vs SUSHANT M. SINGH & ASSOCIATES
21	724599	1476195	EMAMI LIMITED vs ANAND AND ANAND.
22	726921	1500369	GOODWILL REGISTRATION SERVICE vs INTTL ADVOCARE
23	727569	1503978	CHAKRABORTY & ASSOCIATES vs ASHOKA TRADE MARKS CO.
24	721400	1467287	SHUKLA TRADE MARK COMPANY. Vs AMARCHAND & MANGALDAS & SURESH A.SHORFF & CO
25	718420	1466465	DASWANI & DASWANI. Vs TEESTA TEA CO.PVT.LTD.
26	719099	1426106	D. P. AHUJA & CO. vs ANAND AND ANAND.
27	714622	1515813	S. MAJUMDAR & CO. vs UNITED LEGAL SERVICES
28	726794	1514722	E. S. GODFREY & SON. Vs R.K. DEWAN & CO.
29	730451	1516933	S. MAJUMDAR & CO. Vs WORLDWIDE REGISTRATION BUREAU.
30	718149	1442887	D. SEN & CO. vs Y. J. TRIVEDI & CO.
31	723600	1481142	L.S. DAVAR & CO. vs USHA A. CHANDRASEKHAR.

32	727590	1499054	SHUKLA TRADE MARK COMPANY. Vs ANAND AND ANAND.
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